

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 101

CP (CAA) No. 52/Chd/Hry/2022
(2nd Motion)

IN THE MATTER OF:

Indo-Fin Products Private Limited ... **Transferor Company**

With

Arvind Automotive (India) Pvt. Ltd. ... **Transferee Company**

Under Section: 230-232, CA 2013

Order delivered on 19.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 02.08.2024.

Sd/-
Court Officer